

13.05.
2022
Item
Nos. 1-
33.
Crt.11
b.r.

MAT of 490 of 2022

**DR. SANTI PRASAD SINHA
VS
LAXMI TUNGA AND ORS.**

**IA NO: CAN 1 of 2022, CAN 2 of 2022
with
MAT 173 of 2022**

**KEYA KAPRI AND ORS
VS
SANDEEP PARASAD AND ORS
IA NO: CAN of 1 of 2022
with
MAT 181 of 2022**

**STATE OF WEST BENGAL
VS
SANDEEP PRASAD**

**IA NO: CAN 1 of 2022
With
MAT 189 of 2022
STATE OF WEST BENGAL
VS**

**SANDEEP PRASAD AND ORS
IA NO: CAN 1 of 2022
with**

**MAT 192 of 2022
STATE OF WEST BENGAL
VS**

**SABINA YEASMIN AND ORS
IA NO: CAN 1 of 2022
with**

**MAT 199 of 2022
SOUGATA BAROMAN AND ORS
VS**

**SABINA YEASMIN AND ORS
IA NO: CAN 1 of 2022
with**

**MAT 200 of 2022
TUMPA TARAFDAR AND
OTHERS
VS**

**SABINA YEASMIN AND
OTHERS**
IA NO: CAN 1 of 2022
with
MAT 241 of 2022
NILMANI BARMAN
VS
SUVANKAR MONDAL AND ORS
IA NO: CAN 1 of 2022
with
MAT 251 of 2022
SK. INSAN ALI
VS
STATE OF WEST BENGAL AND
ORS.
IA NO: CAN 1 of 2022
with
MAT 272 of 2022
STATE OF WEST BENGAL
VS
NASRIN KHATUN AND ORS
IA NO: CAN 1 of 2022
with
MAT 295 of 2022
WEST BENGAL CENTRAL
SCHOOL SERVICE
COMMISSION AND ORS
VS
NASRIN KHATUN AND ORS
IA NO: CAN 1 of 2022
with
MAT 300 of 2022
WEST BENGAL CENTRAL
SCHOOL SERVICE
COMMISSION AND ORS
VS
SABINA YEASMIN
IA NO: CAN 1 of 2022
With
MAT 308 of 2022
STATE OF WEST BENGAL
VS
SETABUDDIN AND ORS
IA NO: CAN 1 of 2022
with
MAT 317 of 2022
WEST BENGAL CENTRAL
SCHOOL SERVICE
COMMISSION AND ORS
VS
SETAB UDDIN
IA NO: CAN 1 of 2022
With
MAT 349 of 2022

ASTO ROY
VS
SANJIB MAITY AND ORS
IA NO: CAN 1 of 2022
with
MAT 439 of 2022
NAZERA KHATUN
VS
PLABONI HOSSAIN AND ORS
IA NO: CAN 1 of 2022
with
MAT 474 of 2022
DR SANTI PRASAD SINHA
VS
LAXMI TUNGA AND ORS
IA NO: CAN 1 of 2022, CAN 2 of 2022, CAN 3 of 2022
with
MAT 481 of 2022
STATE OF WEST BENGAL
VS
LUXMI TUNGA AND ORS
IA NO: CAN 1 of 2022
with
MAT 491 of 2022
ALOK KUMAR SARKAR
VS
LAXMI TUNGA AND ORS
With
MAT 499 of 2022
PRABIR KUMAR
BANDHOPADHYAY
VS
LAXMI TUNGA AND ORS
IA NO: CAN 1 of 2022
With
MAT 500 of 2022
SUKANTA ACHARJEE
VS
LAXMI TUNGA AND ORS
IA NO: CAN 1 of 2022
with
MAT 502 of 2022
TAPAS PANJA
VS
LAXMI TUNGA AND ORS
IA NO: CAN 1 of 2022
With
MAT 503 of 2022
ALOK KUMAR SARKAR
VS
LAXMI TUNGA AND ORS.
with
MAT 505 of 2022
ALOK KUMAR SARKAR

VS
 LAXMI TUNGA AND ORS
 IA NO: CAN 1 of 2022
 with
 MAT 507 of 2022
 TAPAS PANJA
 VS
 LUXMI TUNGA AND ORS
 with
 MAT 508 of 2022
 SUKANTA ACHARJEE
 VS
 LUXMI TUNGA AND ORS
 with
 MAT 509 of 2022
 PRABIR KUMAR
 BANHOPADHYAY
 VS
 LAXMI TUNGA AND ORS
 with
 MAT 520 of 2022
 PRABIR KUMAR
 BANDHOPADHYAY
 VS
 LAXMI TUNGA AND ORS
 IA NO: CAN 1 of 2022
 with
 MAT 521 of 2022
 SUKANTA ACHARJEE
 VS
 LAXMI TUNGA
 IA NO: CAN 1 of 2022
 with
 MAT 522 of 2022
 ALOK KUMAR SARKAR
 VS
 LAXMI TUNGA AND ORS
 IA NO: CAN 1 of 2022
 With
 MAT 531 of 2022
 STATE OF WEST BENGAL
 VS
 ANINDITA BERA AND ORS
 IA NO: CAN 1 of 2022
 with
 MAT 532 of 2022
 DR SANTI PRASAD SINHA
 VS
 ANINDITA BERA AND ORS
 IA NO: CAN 1 of 2022, CAN 2 of 2022
 with

**MAT 535 of 2022
ASISH RANA
VS
LAXMI TUNGA AND ORS
IA NO: CAN 1 of 2022**

**Mr. Anindya Kumar Mitra, Sr. Adv.
Mr. Victor Chatterjee
.....for the appellant in MAT 509 of 2022, MAT
520 of 2022**

**Mr. Biswaroop Bhattacharya
Mr. Dipayan Kundu
Ms. Mayuri Ghosh
.....for the Appellant in MAT 490 of 2022, MAT
474 of 2022 and MAT 532 of 2022.**

**Mr. Soumendra Nath Mookherjee, Ld. A.G.
Mr. Anirban Roy, Ld. G.P.
Mr. Samrat Sen
Mr. Bhaskar Prasad Vaisya
Mr. Supriyo Chattopadhyay
Mr. Sandip Sengupta
Mr. Raja Saha
Mr. Joydip Banerjee
Mr. Saaqib Siddiqui
Mr. Sagnik Chatterjee
Mr. S. Dey
Mr. Avirup Mitra**

**...for the Appellant/State in MAT 481 of
2022, MAT 181 of 2022, MAT 189 of 2022, MAT 192
of 2022, MAT 272 of 2022, MAT 308 of 2022, MAT
490 of 2022, MAT 317 of 2022, MAT 474 of 2022,**

**Mr. Samrat Sen
Mr. Sandip Dasgupta
Mr. Supriyo Chatterjee
Mr. Raja Saha
Mr. Joydip Banerjee
Mr. Saaqib Siddiqui
Mr. Aviroop Mitra
...for the appellant in MAT 181 of 2022**

**Mr. Samrat Sen
Mr. Supriyo Chatterjee
Mr. Sandip Dasgupta
Mr. Raja Saha
Mr. Joydip Banerjee
Mr. Saaqib Siddiqui
Mr. Aviroop Mitra**

...for the appellant in MAT 189 of 2022

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Mr. Supriyo Chatterjee
Mr. Sandip Dasgupta
Mr. Raja Saha
Mr. Joydip Banerjee
Mr. Saaqib Siddiqui
Mr. Aviroop Mitra**

...for the appellant in MAT 192 of 2022

**Mr. S.N. Mookherjee, Ld. A.G.
Mr. Anirban Ray, Ld. G.P.
Mr. Samrat Sen
Mr. Bhaskar Prasad Vaisya
Mr. Sandip Dasgupta
Mr. Raja Saha
Mr. Suman Dey
Mr. Saaqib Siddiqui
Mr. Aviroop Mitra
Mr. Supriya Chattopadhyay
Mr. Sumen Dey
Mr. Saqib Siddiqui
Mr. Sagnik Chatterjee
Mr. Joydip Banerjee
Mr. Avishek Prasad**

....for the appellant in MAT 181 of 2022, MAT 189 of 2022, MAT 192 of 2022, MAT 272, 2022, MAT 481 of 2022, Mat 531 of 2022

**Mr. Samrat Sen
Mr. Bhaskar Prasad Vaisya
Mr. Sandip Sengupta
Mr. Raja Saha
Mr. Shamimul Bari
Mr. Saaqib Siddiqui
Mr. Aviroop Mitra**

....for the appellant in MAT 308 of 2022

**Mr. Saptansu Basu
Mr. Tanmay Kumar Dey**

.....for the appellant in MAT 500 of 2022, MAT 508 of 2022, MAT 521 of 2022.

**Mr. Raja Saha
Mr. Sanjib Das**

...for the appellant in MAT 502 of 2022, MAT 507 of 2022

Mr. Partha Sarathi Bhattacharyya
 Mr. Sandip Ghosh
 Mr. Raju Bhattacharyya
 Mr. Partha Sarkar
for the appellant in MAT 251 of 2022

Mr. S.N. Mookherjee, Ld. A.G.
 Mr. Jasojeet Mukherjee
 ...for the appellant in MAT 491 of 2022, MAT 522 of 2022, MAT 503 of 2022, MAT 505 of 2022

Mr. A.K. Mitra, Sr. Adv.
 Mr. Ranjan Bachawat.
 Mr. Souman Ghosh
 Mr. Victor Chatterjee
for the appellant in MAT 499 of 2022, MAT 509 of 2022, MAT 520 of 2022.

Mr. Lakhi Gupta, Sr. Adv
 Mr. Subir Sanyal
 Mr. Somesh Ghosh
 ...for the appellant in MAT 349 of 2022, MAT 173 of 2022, MAT 199 of 2022.

Mr. Sarwar Jahan
 Mr. Sanjib Das
 Mr. Subhankar Nag
for the appellant in MAT 502 of 2022, MAT 507 of 2022.

Mr. S.S. Arefin
for the Appellant in MAT 241 of 2022
 Mr. Sarwar Jahan
 Mr. Sanjib Das
for the Appellant in MAT 502 of 2022 and MAT 507 of 2022

Mr. Chittapriya Ghosh
 Mr. Somesh Kr. Ghosh
 Mr. Komal Singh
 ... for the appellant in MAT 535 of 2022, MAT 199 of 2022, MAT 349 of 2022, MAT 173 of 2022

Mr. S. P. Lahiri
 Md. Habibur Rahman
 Ms. Saba Parwen
 .. for the appellant in MAT 439 of 2022

Mr. S.N. Mookherjee, Ld. A.G.
 Mr. Samrat Sen, Ld. A.A.G.
 Mr. Anirban Ray, Ld. G.P.
 Mr. Raja Saha
 Mr. Nilotpal Chatterjee

Mr. Avishek Prasad
....for the State in MAT 490 of 2022.

Mr. Kishore Datta, Sr. Advocate
Dr. Sutanu Kumar Patra
Ms. Supriya Dubey
.....for the WBCSSC

Mr. Kanak Kiran Bandyopadhyay
Mr. Soumitra Sarkar
...for the respondent No. 10 in MAT 308 of
2022, respondent No. 8 in MAT 317 of 2022.

Mr. Biswaroop Bhattacharya
Mr. Dipayan Kundu
Ms. Mayuri Ghosh
....for the respondent No. 11 in MAT 308 of
2022 and Respondent No. 12 in MAT 317 of 2022

Mr. Bikash Ranjan Bhattacharyya
Mr. Firdous Samim
Ms. Gopa Biswas
Ms. Mausumi Hazra
.....For the respondents in MAT 490 of 2022,
MAT 522 of 2022, MAT 481 of 2022, MAT 491 of
2022, MAT 499 of 2022, MAT 500 of 2022, MAT 502
of 2022, MAT 503 of 2022, MAT 505 of 2022, MAT
507 of 2022, MAT 508 of 2022, MAT 509 of 2022,
MAT 520 of 2022, MAT 521 of 2022, MAT 474 of
2022, MAT 241 of 2022, MAT 251 of 2022, MAT 272
of 2022, MAT 308 of 2022, MAT 317 of 2022, MAT
295 of 2022, MAT 499 of 2022, MAT 535 of 2022.

Mr. Partha Sarathi Bhattacharyya
Mr. Sandip Ghosh
Mr. Raju Bhattacharyya
Mr. Partha Sarkar
.....for the Private Respondents in MAT 308 of 2022,
MAT 317 of 2022

Mr. Bhaskar Prasad Vaisya
Mr. Arindam Chattopadhyay
...for the State in MAT 439 of 2022

Mr. Samrat Sen
Mr. Bhaskar Prasad Vaisya
Mr. Sandip Dasgupta
Mr. Shamimul Bari
Mr. Saaqib Siddiqui
Mr. Aviroop Mitra
.....for the State in MAT 317 of 2022

Mr. Samrat Sen
Mr. Bhaskar Prasad Vaisya

Mr. Sandip Dasgupta
Mr. Saaqib Siddiqui
Mr. Aviroop Mitra
for the State in MAT 474 of 2022

Mr. Santanu Kumar Mitra
 ...for the WBBSE in MAT 181 of 2022, MAT 189 of 2022, MAT 192 of 2022

Ms. Koyeli Bhattacharyya
for the WBBSE

Mr. Bikash Ranjan Bhattacharyya
Ms. Sudipta Dasgupta
Mr. Bikram Banerjee
Mr. Arkadeb Biswas
Mr. Arka Nandi
Mr. Sutirtha Bayek
 ...for the respondent in MAT 349 of 2022, MAT 173 of 2022, MAT 181 of 2022, MAT 189 of 2022, MAT 192 of 2022, MAT 199 of 2022, MAT 200 of 2022, MAT 300 of 2022, MAT 531 of 2022, MAT 532 of 2022.

Mr. Sunit Kumar Roy
for the respondent No. 8 in MAT 308 of 2022 and MAT 317 of 2022.

Mr. S.N. Mookherjee, Ld. A.G.
Mr. Samrat Sen, Ld. A.A.G.
Mr. Anirban Ray, Ld. G.P.
Mr. Bhaskar Prasad Vaisya
Mr. Supriyo Chattopadhyay
Mr. Sandip Dasgupta
Mr. Raja Saha
Mr. Saaqib Siddiqui
Mr. Joydip Banerjee
Mr. Suman Dey
Mr. Sagnik Chatterjee
Mr. Aviroop Mitra
Mr. Avishek Prasad
 ...for the State in MAT 490 of 2022, MAT 200 of 2022, MAT 308 of 2022, MAT 317 of 2022, MAT 474 of 2022, MAT 499 of 2022.

Mr. Dhiraj Trivedi, ASGI
Mr. Billwadal Bhattacharyya, Ld. ASGI
Mr. Rajdeep Majumdar
Mr. Samrat Goswami
for the CBI

Mr. Chittapriya Ghosh
Mr. Komal Singh

....for the respondent no. 481 in MAT 173 of 2022

Mr. Bhaskar Prasad Vaisya
Mr. Arindam Chattopadhyay

...for the State in MAT 349 of 2022

Mr. Lakshmi Kumar Gupta, Ld. Sr. Adv.
Mr. Chittapriya Ghosh
Mr. Somesh Kumar Ghosh
Mr. Komal Singh

.....for the respondent Nos. 10 to 13 in MAT 481 of 2022

Mr. Arunava Banerjee
....in-person for the Committee

Ms. Moumita Ghosh
...intervenor

Mr. Joyjit Dutta
... Intervenor

Ms. Chama Mookherji
Mr. Gourav Das
.. for the State in MAT 241 of 2022

Mr. Bhaskar Prasad Vaisya
Mr. Sagnik Chatterjee
... for the State in MAT 531 of 2022

Mr. Dhiraj Trivedi, ASGI
Mr. Billawadal Bhattacharyya, ASGI
Mr. Rajdeep Majumdar
Mr. Samrat Goswami
... for the CBI

Mr. Bhaskar Prasad Vaisya
.... For the appellant in MAT 308 of 2022
MAT 531 of 2022, MAT 481 of 2022, MAT 181 of
2022, MAT 189 of 2022, MAT 192 of 2022, MAT 349
of 2022

Mr. Kamalesh Bhattacharya
Mr. Jakir Hossain
... for the respondent in MAT 439 of 2022

Ms. Koyeli Bhattacharyya
... for the WBBSE

Party/Parties is/are represented in the order of their name/names as printed above in the cause title.

Mr. Arunava Banerjee, Learned Advocate and Member of the Committee of Enquiry appointed by the Hon'ble Court (R.K. Bag Committee) for enquiring into the alleged illegal appointments under the School Service Commission pursuant to RLST-2016, submits and places the Report of the Committee connected to appointments in Group-C Posts, in terms of the previous direction of this Court dated 13th April, 2022.

The other appearing Learned Senior Counsel and Learned Counsel also place their submissions.

Hearing stands accordingly **concluded**.

To appear next for **Judgement** on the **18th of May, 2022** at the **first sitting of the Court**.

All parties to act on a server copy of this order duly obtained from the official website of the Hon'ble High Court, Calcutta.

(Ananda Kumar Mukherjee, J.) (Subrata Talukdar, J.)